

e-mail:law-jk@nic.in  
Fax : **Jammu:** 0191-2546753(Nov-April),  
Fax: **Srinagar:** 0194-2506063(May-Oct.)

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section)** Civil Secretariat,  
**Jammu/Srinagar.**

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Subject:- Appointment of Shri Ritesh Kumar Dubey,  
Presiding Officer, One Man Forest Authority as  
Presiding Officer, J&K Labour Court and  
Industrial Tribunal.

Reference:- Letter No. 26868/GS, dated 03-02-2021 from  
Registrar General J&K High Court.

**GOVERNMENT ORDER NO:- 594- JK(LD) of 2021.**  
**D A T E D :- 05 - 02 - 2021.**

As recommended by the Hon'ble High Court and in  
partial modification of Government Order No. 6035-LD(A) of  
2018, dated 14-11-2018 sanction is hereby accorded to the  
appointment of Shri Ritesh Kumar Dubey, (Presiding Officer,  
One Man Forest Authority) as Presiding Officer, J&K Labour  
Court and Industrial Tribunal, in addition to his own  
assignment till further orders.

By Order of the Government of Jammu and Kashmir.

**Sd/-**

**(Achal Sethi)**

**Secretary to Government.**

No: LD(A)2001/148-II.

Dated:- 05-02-2021.

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
2. Commissioner/Secretary to Government, General Administration Department.
3. Registrar General, J&K High Court, Jammu.

4. Principal Secretary to the Hon'ble Chief Justice, J&K High Court, Jammu.
5. Shri Ritesh Kumar Dubey, Presiding Officer, One Man Forest Authority.
6. Director, Archeology, Archives and Museums, J&K, Jammu.
7. Incharge Website, Department of Law, Justice & P.A.
8. Government Order File.
9. Concerned File.

*Ashish Gupta*  
05.02.21

**(Ashish Gupta)**  
**Deputy Legal Remembrancer**

*Ashish Gupta*  
05.02.2021

*Ushish*  
05-02-21.